

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

**ITEM No.09
I.A.No.316/2023 in
C.P.(IB)No.47/BB/2022**

IN THE MATTER OF:

M/s. Indian Renewable Energy Development Agency Ltd. ... Petitioner
Vs.
M/s. Bhadragiri Power Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 05.04.2024

CORAM:

**SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant in I.A.316/2023 : Shri Vineeth Jain

ORDER

I.A.No.316/2023:

Heard the Ld. Counsel appearing for the Applicant.
List the case on **05.06.2024**.

-Sd-

**MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

-Sd-

**K. BISWAL
MEMBER (JUDICIAL)**

Shruthi